

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Pursuant to Notification No.F.6/2/2015-Judl./Suptlaw/6899-695 dated 09 July, 2020 of GNCT of Delhi, the following postings & transfers are being made in official exigency with immediate effect.

S. No.	Name & Emp. Code of the Official	From	To
1	Hira Lal Gulami S/o Sh. Dev Prasad EC: 90402	Desg: Peon Role: Orderly Posting: Court previously presided over by Ms. Anju Bajaj Chandna, Ld. District Judge (Commercial Court) Dist.: New Delhi PHC, New Delhi (Vacant Court)	Desg: Peon Role: Orderly Posting: Ms. Anju Bajaj Chandna, Principal Judge, Family Court, Dist.: New Delhi PHC, New Delhi (On diverted capacity)
2	Amit Pradhan S/o Sh. Rama Shankar EC:11028/31680929	Desg: Peon Role: Orderly Posting: Court previously presided over by Ms. Anju Bajaj Chandna, Ld. District Judge (Commercial Court) Dist.: New Delhi PHC, New Delhi (Vacant Court)	Desg: Peon Role: Orderly Posting: Ms. Anju Bajaj Chandna, Principal Judge, Family Court, Dist.: New Delhi PHC, New Delhi (On diverted capacity)
3	Kundan Singh Rawat S/o Sh. N. S. Rawat EC:90439	Desg: Peon Role: Orderly Posting: Court previously presided over by Ms. Seema Maini, Ld. District Judge (Commercial Court) Dist.: North Rohini Courts, Delhi (Vacant Court)	Desg: Peon Role: Orderly Posting: Ms. Seema Maini, Ld. Principal Judge, Family Court Dist.: North-West Rohini Courts, Delhi (On diverted capacity)
4	Rammi Kumar S/o Sh. Pritam Singh 92047	Desg: Peon Role: Orderly Posting: Court previously presided over by Ms. Seema Maini, Ld. District Judge (Commercial Court) Dist.: North Rohini Courts, Delhi (Vacant Court)	Desg: Peon Role: Orderly Posting: Ms. Seema Maini, Ld. Principal Judge, Family Court Dist.: North-West Rohini Courts, Delhi (On diverted capacity)
5	Manoj S/o Sh. Braham Singh EC:10907	Desg: Peon Role: Orderly Posting: Ms. Seema Maini, Ld. Principal Judge, Family Court Dist.: North-West Rohini Courts, Delhi	Desg: Peon Role: Orderly Posting: Ms. Bimla Kumari, Ld. Principal Judge Family Court Dist.: Shahdara KKD Courts, Delhi (On diverted capacity)
6	Dharambir S/o Sh. Chhotu Ram EC:10969	Desg: Peon Role: Orderly Posting: Ms. Seema Maini, Ld. Principal Judge, Family Court Dist.: North-West Rohini Courts, Delhi	Desg: Peon Role: Peon Posting: Office Pool, Admn.III Dist.: Central THC, Delhi

7	Shyam Singh S/o Sh. Khushal Singh EC.90386	Desg: Peon Role: Orderly Posting: Ms. Anju Bajaj Chandna, Principal Judge, Family Court, Dist.: New Delhi PHC, New Delhi	Desg: Peon Role: Orderly Posting: Sh. Sanjay Garg-I, Ld. Principal Judge, Family Court Dist.: South West Dwarka Courts, Delhi (On diverted capacity)
8	Pankaj Aggarwal S/o Sh. Ravinder Aggarwal EC.72391030	Desg: Peon Role: Orderly Posting: Ms. Anju Bajaj Chandna, Principal Judge, Family Court, Dist.: New Delhi PHC, New Delhi	Desg: Peon Role: Orderly Posting: Sh. Sanjay Garg-I, Ld. Principal Judge, Family Court Dist.: South West Dwarka Courts, Delhi (On diverted capacity)
9	Jagtar Singh S/o Sh. Jai Ram EC.10740/35028663	Desg: Peon Role: Orderly Posting: Court previously presided over by Sh. R. P. Pandey, Ld. D&SJ Dist.: North West Rohini Courts, Delhi (Vacant Court)	Desg: Peon Role: Peon Posting: Office Pool, Admn. III Dist.: Central THC, Delhi

Note:- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

GIRISH KATHPALIA
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Date: 2020.08.08 16:57:23 +05'30'

(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE (HQs)
Delhi

No 19659-709

ADMIN-III /Central/P&T/2020 Dated, Delhi the...

10 AUG 2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge, Central/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West Delhi/New Delhi.
3. The Ld. Principal Judge, Family Court, Dwarka/Shahdara/New Delhi/North-West, Delhi, New Delhi, Delhi.
4. PS. Office, Ld. District & Sessions Judge, HQs/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.
5. Administrative Officer (Judicial), O/o the D&SJ, Central/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi to submit the compliance report of the order within three days.
6. The Accounts Officer /Assistant Accounts Officer, Accounts Branch, Central/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.
7. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari Courts, Delhi.
8. Dealing Officials, Leave Seat, Central/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.
9. Dealing Officials, Accounts Branch, Central/ New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.
10. The Officers/Officials concerned.
11. Dealing Official, Layers/ACR Cell, Central District, Tis Hazari Courts, Delhi.
12. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi.

GIRISH KATHPALIA
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